

[श्री कामेश्वर सिंह]

आदमियों की भीड़ में उन्होंने कहा कि स्टेशन को नहीं हटाया जायेगा और उस इलाके को कटाव से बचाया जायेगा। मैं यह जानना चाहता हूँ कि आखिर सरकारी अधिकारी-गण इस तरह पब्लिक को क्यों गुमराह करते हैं। जब उन्होंने पब्लिक के सामने यह बात कही है, तो मंत्री महोदय यह आश्वासन दें कि वैसा ही काम किया जायेगा, स्टेशन को वहाँ से नहीं हटाया जायेगा और कटाव की भी रोक-थाम की जायेगी।

DR. K. L. RAO : It is true that a committee headed by the UP Chief Engineer, Shri Krishan Murare went there. I do not know why he made that statement. Officials are not authorised to make any statements; they are only to submit their reports. The report is still awaited. Nevertheless, I can assure the hon. Member that in view of the fact the Manasi is a very critical area and it is only four miles between the Ganga and the Bagmati and the Kosi system, we have to ensure that no land is lost there, and, therefore, it is almost certain that we shall not allow the Manasi erosion to proceed further. That is why we shall spend some more money and see that the protective works are maintained intact.

MR. SPEAKER : Now, we shall take up the next item.

12.16 hrs.

RE. THEFT OF SECRET DEFENCE DOCUMENT FROM CSIO, CHANDIGARH

SHRI. M. L. SONDHI : (New Delhi) : I would like to know what has happened in regard to the Chandigarh matter. At Chandigarh, there is the Central Scientific Instruments Organisation.....

MR. SPEAKER : I would request Shri M. L. Sondhi to resume his seat.....

SHRI M. L. SONDHI : It is a crisis there; it is an emergency there, and some action is necessary today, because I have had telephone reports, and the *Statesman* is also in your hands, and you know what the position is. Somebody may commit sui-

cide. He has written to the Prime Minister also.....

MR. SPEAKER : I am going to say something on it. Let the hon. Member sit down now.

SHRI M. L. SONDHI : I want to convey to you the latest information because you left Chandigarh long ago. It is a very serious situation there. The setting up of the Sarkar Committee or any other committee does not justify ministerial bankruptcy.

SHRI INDRAJIT GUPTA (Alipore) : We are all concerned about it. You may, therefore, kindly allow a calling-attention-notice.

SHRI M. L. SONDHI : I had come to your Chamber and I had explained the position.....

MR. SPEAKER : Now, the hon. Member should sit down, when I am on my legs.

SHRI M. L. SONDHI : I have not risen without your permission.

MR. SPEAKER : I am going to tell him something about it. Let him sit down.

SHRI M. L. SONDHI : I had requested you for your permission; therefore, please do not give the impression as if I have risen without your permission. It is very unfair to me. I had taken your permission. I am willing to resume my seat, but you should clear the wrong impression.

MR. SPEAKER : He may be willing to do many things. But the point is this. He had met me in my Chamber. After that, one or two more hon. Members had sent their notices. I had told the hon. Member that anything can be done, but now I have decided to admit a calling-attention-notice on it.

At least he should be reasonable to listen to me.....

SHRI M. L. SONDHI : Somebody may commit suicide by Monday. There is a civil war in this institute. The hon. Minister is the vice-president of the CSIR. Letters have been written to the Prime Minister. This House has time to discuss every other matter, but it cannot find time to discuss scientific affairs

and it cannot discuss affairs relating to whether India is going to be turned into a modern set-up? Rs. 16 crores are spent every year. Defence secrets have gone away, and they are all sitting pretty. Does the Prime Minister deny that she received a letter from Chandigarh, from a director of a national institute, a responsible director and assistant director. That is why I had met you in your Chamber and requested your permission. Is the attitude of Government such as to be tolerated? They will wait till Monday, by which time the man may die? He has written letters to the Prime Minister about his anguish.....

MR. SPEAKER : God help !

SHRI M. L. SONDHAI : I am explaining to you the urgency of the matter. And you say we shall wait till Monday ?

MR. SPEAKER : I hope that hon. Member will pity himself when I make my observations. When he came to my Chamber he said that he wanted to make a reference and I said I would ask the hon. Minister to make a statement after he has made the reference. After that, some other notices were also pending, and then I sent a message....

SHRI S. M. BANERJEE (Kanpur) : The hon. Minister is already considering the matter. I had a talk with him.

MR. SPEAKER : I have already admitted a calling-attention-notice. The hon. Minister would not be in a position to make a statement on the calling-attention-notice tomorrow or on Sunday. So, even then, the hon. Member will have to wait. The hon. Member told me that he would be satisfied with the hon. Minister's statement.

SHRI M. L. SONDHAI : There have been precedents here. The hon. Minister should make a statement. When the China.....

MR. SPEAKER : I am not allowing anything

SHRI M. L. SONDHAI : The Prime Minister is stitting pretty here. What does she want to do to preserve the national institute? Letters have been written to her and nothing is being done. This is what devalues democracy in this country. They are using the All India Radio to denounce

several things about their party affairs, but they are doing nothing in regard to scientific matters. What has happened to the Scientific Policy Resolution which Prime Minister Nehru had moved here?

SHRI BAL RAJ MADHOK (South Delhi) : May I make a suggestion ? If he makes a statement here, the matter ends. He can do it this evening. It is a small thing. You can oblige in the matter.

MR. SPEAKER : I have admitted a calling attention motion. The procedure will have to be gone through.

SHRI M. L. SONDHAI : It will come up only on Monday.

12.21 hrs.

RE. SECOND OIL REFINERY IN ASSAM

SHRI HEM BARUA (Mangaldai) : Before you pass on to the next item, may I draw your attention to a very relevant matter the demand of the Assam people for a second oil refinery to be established in the State? I submitted an adjournment motion to you this morning. The Prime Minister gave an assurance to the delegation of the Sangram Parishad when they met her here. The movement is not there now. You wanted some respite to think over it, and so the movement is not there for about a month, and still you have not made any announcement. May I request the Prime Minister to make an announcement and have a second oil refinery in Assam in the public sector very soon ?

SHRI S. M. BANERJEE (Kanpur)
rose—

MR. SPEAKER : Yes, Mr. Banerjee, what is it ?

SHRI S. M. BANERJEE : I would only like to know about this oil refinery. You have already agreed yesterday. Shri Kalita has already tabled a motion.

MR. SPEAKER : You cannot raise it without my permission.

SHRI S. M. BANERJEE : Another small point.

MR. SPEAKER : No, no.